

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 132  
(CAA)-272(PB)/2017

**IN THE MATTER OF:**

Touchstone Holdings Pvt. Ltd

...

Applicant/Petitioner

**Order under Section 230-232.**

**Order delivered on 21.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Afnaan Siddiqui, Adv.  
For the I. T. Dept. : Ms. Lakshmi Gurung and Adeeba Mujahid, Sr & Jr  
Standing Counsel for with Ankit Singh, Adv.  
For the RD/OL : Mr. Shankari Mishra, Adv.

**ORDER**

List on 08.01.2021.



(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)

21.12.2020  
Deepak Kumar